

Dr - 23/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of C.M. Boreilly

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						<p>The proposed fine may be</p> <p>Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>
<u>NIL</u>						

Prepared by: [Signature]
Checked by: [Signature]

[Signature]
Chief Judicial Magistrate
BAREILLY

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

16/3/17

in the Court of A.C.J.M.I.

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>						

Addl. Chief ^JJudicial Magistrate-Is.
Barcilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

23/3/17

In the Court of..... A.C.J.M. II B14

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Addl. Chief Judicial Magistrate - II
Bareilly

AV 23.2.1)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... Ayam (4) अरुण

S.No. / Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					<p>The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)</p>

with

श्री अरुण अरुण
श्री अरुण अरुण

ACJM IV BAREILLY

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
 CASE DEPOSIT SCHEME' POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)

Dt - 23/03/2017

In the Court of J.M. Faridpur

S.No. Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

आपकी - 14
 जायदा - 3

J.M. Faridpur
 Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... ACJM श्री

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
464/17	सलमान	MVAJ	गुवागट	50/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judge) before uploading this proforma on the website of State Bank of India along with applicable commission after filing up the prescribed Chalan/Deposit slip (The details of the Scheme and Chalan forms are available on this website)
6914/16	वसिष्ठ सिंह	MVAJ	गुवागट	50/-	
5671/16	केशवप्रसाद	M	गुवागट	50/-	
TOTAL				150/-	

श्री
जस्टिस

23/03/17
Addl Chief Judicial Magistrate III
Bareilly